

ITEM NO.4

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).19206/2023

(Arising out of impugned final judgment and order dated 27-03-2023 in WP(C) No. 229/2023 passed by the High Court of Manipur at Imphal)

DINGANGLUNG GANGMEI

Petitioner(s)

VERSUS

MUTUM CHURAMANI MEETEI & ORS.

Respondent(s)

(WITH IA No. 96003/2023 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 100067/2023 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 96000/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 147906/2023 - INTERLOCUTORY APPLICATION, IA No. 144564/2023 - INTERLOCUTORY APPLICATION, IA No. 155289/2023 - INTERVENTION APPLICATION, IA No. 100064/2023 - INTERVENTION/IMPLEADMENT, IA No. 155292/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 96002/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 147907/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION, IA No. 96001/2023 - PERMISSION TO FILE SLP)

WITH

Diary No(s). 19210/2023 (XIV)

(WITH IA No. 96006/2023 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 96004/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 96007/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 96005/2023 - PERMISSION TO FILE SLP)

W.P.(C) No. 540/2023 (PIL-W)

(WITH IA No. 115711/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 155266/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 103548/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 130954/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 154999/2023 - INTERLOCUTORY APPLICATION, IA No. 154824/2023 - INTERLOCUTORY APPLICATION. IA No. 154823/2023 - INTERLOCUTORY APPLICATION, IA No. 157612/2023 - INTERLOCUTORY APPLICATION, IA No. 155582/2023 - INTERLOCUTORY APPLICATION, IA No. 100121/2023 - INTERVENTION APPLICATION, IA No. 144163/2023 - INTERVENTION APPLICATION, IA No. 142916/2023 - INTERVENTION APPLICATION, IA No. 155427/2023 - INTERVENTION/IMPLEADMENT, IA No. 104107/2023 - INTERVENTION/IMPLEADMENT, IA No. 104041/2023 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 572/2023 (PIL-W)

(WITH IA No. 142744/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No.

104680/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 154993/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 144180/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 104681/2023 - EXEMPTION FROM FILING O.T., IA No. 104131/2023 - GRANT OF INTERIM RELIEF, IA No. 142741/2023 - INTERVENTION APPLICATION, IA No. 154986/2023 - INTERVENTION APPLICATION)

W.P.(C) No. 574/2023 (X)
(WITH IA No. 104941/2023 - EXEMPTION FROM FILING O.T., IA No. 104939/2023 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 576/2023 (PIL-W)
(WITH IA No. 134039/2023 - CLARIFICATION/DIRECTION, IA No. 113486/2023 - CLARIFICATION/DIRECTION, IA No. 105227/2023 - GRANT OF INTERIM RELIEF)

W.P.(CrI.) No. 321/2023 (PIL-W)
(WITH IA No.143696/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(CrI.) No. 327/2023 (X)
(FOR ADMISSION and IA No.146435/2023-APPROPRIATE ORDERS/DIRECTIONS and IA No.146436/2023-APPLICATION FOR FILING THE PETITION WITHOUT DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT, IA No. 146436/2023 - APPLICATION FOR FILING THE PETITION WITHOUT DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT IA No. 146435/2023 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(CrI.) No. 329/2023 (PIL-W)

W.P.(C) No. 841/2023 (X)
(FOR ADMISSION)

W.P.(C) No. 823/2023 (X)
(FOR ADMISSION)

W.P.(C) No. 802/2023 (X)
(FOR ADMISSION and IA No.154036/2023-GRANT OF INTERIM RELIEF)

W.P.(C) No. 875/2023 (X)
(FOR ADMISSION and IA No.165144/2023-EX-PARTE AD-INTERIM RELIEF)

Date : 22-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on 25 September 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**